

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).27617/2015

(Arising out of impugned final judgment and order dated 30/07/2015 in WP No. 51109/2011 passed by the High Court of Judicature at Allahabad)

MOHAR SINGH

Petitioner(s)

VERSUS

RAMPAL AND OTHERS

Respondent(s)

(With appln. (s) for exemption from filing O.T. and interim relief)

Date : 01/10/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)     Mr. S.R. Singh, Sr. Adv.  
                              Mr. Ankur Yadav, Adv.  
                              Mr. Avnish Singh, Adv.  
                              Mr. Yash Pal Dhingra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Exemption from filing Official Translation granted.

Issue notice.

(SANJAY KUMAR-I)  
COURT MASTER

(JASWINDER KAUR)  
COURT MASTER